

ADDENDUM TO FORM G
EXTENDING TIMELINE FOR INVITATION OF EXPRESSION OF
INTEREST FOR UNIWORTH TEXTILES LIMITED,
(OPERATING IN TEXTILE INDUSTRY)
HAVING TEXTILE PLANTS AT RAIPUR AND NAGPUR.
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Uniworth Textiles Limited PAN No. AAACF4449H CIN No - L17299WB1992PLC055442
2.	Address of the registered office (as per MCA website)	11-A, 4th Floor, Unit 4-B, Rawdon Chambers, Sarojini Naidu Sarani, Kolkata - 700017, West Bengal
3.	Details of place where majority of fixed assets are located	The Company has textile manufacturing plants at: i. 923-945, Urla Growth Centre, Sector-D, Post- Sarora, Raipur, Chhattisgarh, 493221 ii. B-129, MIDC, Butibori, Uniworth, Midc, Takalghat, Nagpur, Maharashtra, 441108 Both the plants are closed since 2017.
4.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	https://uniworthibc.com/
5.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The same can be availed by sending a request to cirp.uniworth@gmail.com
6.	Last date for receipt of expression of interest	Revised Date - Monday, 17th February, 2025 (as extended from earlier date of Saturday, 08th February, 2025)
7.	Date of issue of provisional list of prospective resolution applicants	Revised Date - Monday, 24th February, 2025 (as extended from earlier date of Tuesday, 18th February, 2025)
8.	Last date for submission of objections to provisional list	Revised Date - Saturday, 01st March, 2025 (as extended from earlier date of Sunday, 23rd February 2025)
9.	Date of issue of final list of prospective resolution applicants	Wednesday, 05th March, 2025
10.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	Monday, 10th March, 2025
11.	Last date for submission of resolution plans	Wednesday, 09th April, 2025
12.	Process email id to submit Expression of Interest	cirp.uniworth@gmail.com

Date: 11th February, 2025
Place: Mumbai

For Uniworth Textiles Limited
Sd/-

Hari Kishan Bhoklay Authorized Signatory
For KDRA Insolvency Professionals Private Limited
Resolution Professional Uniworth Textiles Limited (Under CIRP)
Reg. No: IBBI/IPE-0059/IPA-1/2022-23/50037

Correspondence Address of the Resolution Professional:
Unit # 207, Kshitij, Near Azad Nagar Metro Station, Veera Desai Road, Andheri West, Mumbai - 400053.
Correspondence email - cirp.uniworth@gmail.com